## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 201 & 208 of 2017 CP NO. 161/241//HDB/2017
NAME OF THE COMPANY	Redson consultancy services Pvt Ltd
NAME OF THE PETITIONER (S)	Pentyala swamya & Anothers
NAME OF THE RESPONDENT(S)	
	Kandula srinivasa rao & Redson consultancy services Pvt Ltd &(02)others
UNDER SECTION	241

## Counsel for Petitioner(s):

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
RI RZ Ry	Pes		,
S. Chi dambaran	<b>S</b>	984905652	-dy

## **ORDER**

Heard Mr.S.Chidambaram learned PCS for Respondents.

Post the case on 12th February 2018

Member (T)

Member (J)